(2) Financial Assistance: Financial assistance is also provided through Kendriya Sainik Board, an Attached Office of the Department of Exservicemen Welfare, from the Armed Forces Flag Day Fund and National Defence Fund to the Exservicemen and their dependents, as well as to the institutions involved in rehabilitation of Ex-Servicemen in the form of Penury Grant, Education Grant, Officer Cadet Grant, Disabled Children Grant, House Repair Grant, Marriage Grant, Widow Re-Marriage Grant, Funeral Grant, Medical Grant for treatment of serious ailments, Orphan Grant, War Memorial Hostels Grant, Vocational Training Grant for widows.

Financial assistance is also provided for tool kit for Ex-Servicemen technicians and purchasing modified scooters for disabled Ex-Servicemen. Upto 4000 scholarships are awarded every year to the wards of ESM to pursue technical and professional courses under the Prime Minister's Merit Scholarship Scheme.

(3) Medical facility: Ex-servicemen pensioners and their dependents are provided medical care through ECHS Polyclinics and Government and private empanelled medical facilities spread across the country, under the Ex-servicemen Contributory Health Scheme (ECHS). As on date about 45.05 Lakh ESM beneficiaries are covered under ECHS.

100 per cent FDI in defence sector

1340. SHRI P. BHATTACHARYA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is planning to make provision for hundred per cent Foreign Direct Investment (FDI) in defence production sector; if so, the details thereof;

(b) if not, the reasons therefor; and

(c) the percentage of Foreign Direct Investment in defence production sector at present and the details of investment and performance of different plans being implemented under this?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH) : (a) to (c) The Government *vide* Press Note 7 of 2014 Series dated 26.8.2014 has notified revised FDI policy in defence sector, according to which FDI upto 49% is allowed in the sector through FIPB route and above 49% through approval of Cabinet Committee on Security (CCS) on case to case basis, wherever it is likely to result in access to modern and state-of-the-art technology in the country.

After opening up of the defence industry sector for FDI in 2001, 33 FDI proposals/ joint ventures have been approved in defence sector for manufacture of various defence equipments to Indian companies.

Armed forces personnel serving in UN Peacekeeping Missions

1341. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

(a) the total number of Indian Armed Forces personnel presently serving in United Nations Peacekeeping Missions in different parts of the world;

(b) the country-wise breakup and details of their deputation; and

(c) the number of casualties suffered while serving in such missions since 2001 and the country-wise breakup thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) Presently, 7153 Indian Armed Forces personnel are serving in the United Nations Peacekeeping Missions in different parts of the world.

Sl.	Missions	No. of Armed Forces	Year of
No.		personnel presently deployed	commencement of the deployment
1.	MONUSCO (Congo)	3768	
2.	UNMISS (South Sudan)	2275	2004
3.	UNIFIL (Lebanon)	900	2005
4.	UNDOF (Golan eights)	191	1998
5.	UNOCI (Ivory Coast)	10	2006
6.	UNISFA (Abeyi)	4	2003
7.	MINURSO (Western Sahara)	3	2011
8.	UNSOM (Somalia)	1	2014
9.	UNAMI (Iraq)	1	2015
			2014 Political Mission
	Total	7153	

(b) The country-wise breakup and details are as under:-